



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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March 20, 2013

Certificate of Registration of Vilas Finance & Investment Limited Cancelled

The Reserve Bank of India has on January 31, 2013 cancelled the certificate of registration No. B-09.00397 dated February 19, 2002, issued to Vilas Finance & Investment Limited, having its registered office at 5-37-27, 2nd Floor, 4/2 Brodipet, Guntur-522002 for carrying on the business of a non-banking financial institution as the company has voluntarily exited from carrying on NBFIs activities. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release : 2012-2013/1581

Ajit Prasad
Assistant General Manager